

(2)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD
O.A.NO. 1269/95.

Between:

Date of Order: 25-10-95

1. D.Khadar Basha.
2. J.Venkata Ramana.
3. R.V.R.Mohan.
4. S.Mallikarjuna.
5. M.Veera Swamy.
6. Manohar.

and

Applicants.

1. Union of India rep. by its Secretary, Ministry of Telecommunications, New Delhi-1.
2. Chief Postmaster General, A.P.Circle, Hyderabad-1.
3. The Post Master General, A.P. Southern Region Kurnool-5.
4. The Director of Postal Services O/o PMG, A.P.Southern Region, Kurnool-5.
5. The Superintendent of RMS "AG" Division, Guntakal.

.. Respondents.

For the Applicants: Mr. B.S.A.Satyanarayana. Advocate.

For the Respondents: Mr. N.V.Ramana, Addl.CGSC.

CORAM:

THE HON'BLE MR.JUSTICE V.NEELADRI RAO : VICE-CHAIRMAN

THE HON'BLE MR.R.RANGARAJAN : MEMBER(ADMN)

The Tribunal made the following Order:-

Notice before admission.

Until further orders, the candidates that are going to be sponsored by the Employment Exchange in pursuance of the requisition dt.14-10-1995 said to have been sent to the Officer, Employment Exchange, shall not be called for interview.

List the case on 29-11-95.

Arvya
26-10-95
Deputy Registrar(J)CC

To

1. The Secretary, Ministry of Telecommunications, Union of India, New Delhi-1.
2. The Chief Postmaster General, A.P.Circle, Hyderabad-1.
3. The Post Master General, A.P.Southern Region Kurnool-5.
4. The Director of Postal Services O/o PMG A.P.Southern Region, Kurnool-5.
5. The Superintendent of RMS "AG" Division, Guntakal.
6. One copy to Mr.B.S.A.Satyanarayana, Advocate, CAT.Hyd.
7. One copy to Mr.N.V.Ramana, Addl.CGSC.CAT.Hyd.
8. One spare copy.

pvm

C.C. today
26/10/95

TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE V.NEELADRI RAO
VICE CHAIRMAN

AND

THE HON'BLE MR.R.RANGARAJAN :M(A)

DATED: 25-10-1995

ORDER/JUDGMENT

M.A./R.A./C.A.No.

in
O.A.No. 1269/95

T.A.No. (W.P.No.)

Admitted and Interim directions
Issued.

Allowed.

Disposed of with directions.

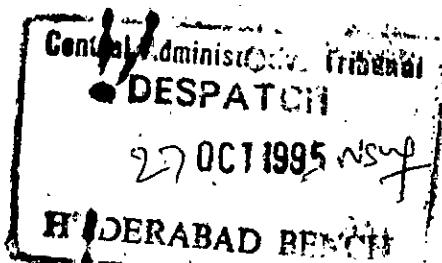
Dismissed.

Dismissed as withdrawn.

Dismissed for default.

Ordered/Rejected.

No order as to costs.



P.V.M.